

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 09

IA 2051/2024 (NEW IA) IN C.P. (IB)/31(MB)2017

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **01.05.2024**

NAME OF THE PARTIES: **GUPTA COAL INDIA PVT LTD**

Section 10 Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

CS Prashant Thakre for the Applicant is present through VC.

IA 2051/2024

The above Interlocutory Application is filed by the Applicant/Liquidator for taking on record the Progress Report for the Quarter ended on 31st March, 2024 (01/01/2024 to 31/03/2024) in the Liquidation Process of M/s. Gupta Coal India Pvt Ltd.

Accordingly, the Interlocutory Application bearing IA No.2051/2024 is **allowed as disposed of** and the said Progress Report is taken on record.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)